

Title: Introduction and Passing of the Appropriation Bill, 2007.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2006-2007.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2006-2007."

The motion was adopted.

SHRI P. CHIDAMBARAM: I introduce** the Bill.

...(Interruptions)

MR. CHAIRMAN: The Minister may now move that the Bill be taken into consideration.

SHRI P. CHIDAMBARAM: I beg to move:

"That a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2006-2007 be taken into consideration."

The motion was adopted.

* Published in the Gazette of India, Extraordinary Part-II, Section-2, dated 16.3.07

** Introduced with the recommendation of the President

MR. CHAIRMAN: The House shall now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the long Title were added to the Bill.

MR. CHAIRMAN: The Minister may now move that the Bill be passed.

...(Interruptions)

SHRI P. CHIDAMBARAM: I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.

...(Interruptions)